

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 102
IB-260(ND)/2017**

**IN THE MATTER OF:
Neelam Singh**

....PETITIONER

Vs.

M/s. Mega Soft Infrastructure Pvt. Ltd.

....RESPONDENT

Section

Under Section 9 of IBC

**Order delivered on 08.07.2021
(Virtual Hearing)**

Coram:

DR. P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

SHRI HEMANT KUMAR SARANGI, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Operational Creditor :Mr. Rahul Shukla, Advocate.

For the Applicant

:Mr. Arun Khatri, Advocate.

For Nodia Authority

:Mr. Rachit Mittal, Advocate.

For the Liquidator

**:Mr.Mrityunjay Kumar, Advocate,
Mr. Abhishek Anand, Liquidator.**

ORDER

IA No. 2413 of 2021

This is an application under Regulation 44 of IBBI (LP) Regulations 2016 to continue the liquidation after completion of three years of liquidation process of Mega Soft Infrastructure Pvt. Ltd. Pursuant to the order dated 28.02.2018 and 11.12.2020. We have heard the submissions made by the Ld. Counsel for the liquidator and also the perused the contents of the application. The liquidator has prayed for passing an order confirming/allowing continuation of liquidation of the corporate debtor for another 12 months from

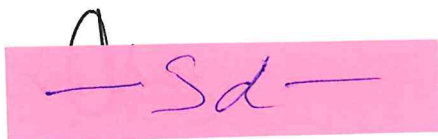
(Annu)



12.05.2021, pursuant to the orders dated 28.02.2018 and 11.12.2020. The time prayed for is granted. The application is **allowed**. The liquidator is directed to expeditiously complete the liquidation process at the earliest possible date.

IA No. 2832 of 2021

Heard the submissions made by the applicant. No one has represented the non-applicants at the time of virtual hearing of the matter. Having heard the submissions made having perused the contents of the application Mahavir Hanuman Developers are cleared as operational creditor based on the decision of the NCLAT in the matter of Rajnish Jain Vs. Manoj Kumar Singh and others (Company Appeal No. 519 of 2021), judgment dated 18.12.2020 and the liquidator is permitted for the modification of the list of the stakeholders of the corporate debtor prepared on 11.11.2020. The application is **allowed**.



(Hemant Kumar Sarangi)
Member (T)



(P.S.N. Prasad)
Member (J)